

Rehabilitation Centre are transferred to it. At the Rehabilitation Centre, they are kept for four to six months which is extendable to eight months.

- (ii) The surrenderees are paid cash incentives for surrendered weapons at fixed scales. They are paid a stipend of Rs. 1500/- per month (Rs. 500/- for diet and Rs. 1000/- cash) during their stay in the Rehabilitation Centre.
- (iii) As far as possible, and depending on their qualifications, efforts are made to provide them jobs in Defence Forces, CPMFs, Police, Public Undertakings or even in private sector, subject to their fulfilling laid down qualifications.
- (iv) At the Rehabilitation Centre, they are given vocational training in various trade like fitter, electrician, welder, stenographer, cutting and tailoring. After training, efforts are made to rehabilitate them by providing either suitable jobs or self-employment under various Central and State Schemes as per their choice and aptitude.
- (v) The Policy, however, does not extend to surrenderees who are involved in cases of murder, rape, abduction and other such heinous crimes who will be subject to the due process of law and surrender would not lead to amnesty.

JRY and IRDP

1949. SHRI N.K. PREMCHANDRAN : Will the Minister of RURAL AREAS AND EMPLOYMENT be pleased to state :

- (a) whether the Government propose to entrust the JRY and IRDP schemes to the state Government; and
- (b) the reaction of the Government thereto ?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL AREAS AND EMPLOYMENT (SHRI CHANDRADEO PRASAD VARMA) : (a) and (b) There is no proposal under consideration at present to entrust the JRY and IRDP schemes to the State Government.

[Translation]

Corruption in CAPART

1950. SHRI R.L.P. VERMA : Will the Minister of RURAL AREAS AND EMPLOYMENT be pleased to state:

- (a) whether corruption is rampant in CAPART;
- (b) if so, the particulars of voluntary organisations black listed till March, 1997;
- (c) the particulars of these organisations referred to C.B.I. for inquiry; and

- (d) the details of action taken against them ?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL AREAS AND EMPLOYMENT (SHRI CHANDRADEO PRASAD VARMA) : (a) and (b) Corruption is not rampant in CAPART. As on 31.1.1997, CAPART has blacklisted 248 voluntary organisations. In addition, CAPART has also blacklisted 150 voluntary organisations which were blacklisted by other Government agencies.

(c) CAPART has reported that it has referred the cases of 61 organisations of CBI for further investigations.

(d) Further funding to these organisations has been stopped. Further action, including action against the officials involved if any, would be taken on receipt of CBI's report.

[English]

Utilization Certificates by NGOs

1951. SHRI JANG BAHADUR SINGH PATEL : Will the Minister of RURAL AREAS AND EMPLOYMENT be pleased to state :

- (a) whether the attention of the Government has been drawn to the news item captioned "Fund use certificates for Rs. 3533 crore pending; NGOs outsmart Central Ministries" appearing in the Indian Express dated 2 September, 1996;
- (b) if so, the reaction of the Government thereto; and
- (c) the details of voluntary organisations that availed grants during 1990 onwards but not submitted the utilisation certificates;
- (d) the action Government propose to take in this regard;
- (e) whether grant is released only after the accounts for the last year's grant utilisation has been submitted; and
- (f) if so, the reasons for release of further grants?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL AREAS AND EMPLOYMENT (SHRI CHANDRADEO PRASAD VARMA) : (a) to (f) The information is being collected and will be laid on Table of the House.

Drought in Orissa

1952. DR. KRUPASINDHU BHOI : Will the Minister of RURAL AREAS AND EMPLOYMENT be pleased to state:

- (a) whether the Government are aware of the drought condition still prevailing in several district of the State of Orissa particularly in Western Orissa;
- (b) if so, the steps taken to undertake some permanent measures to combat drought situation in Western Orissa; and